

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 268 of 2014 &
I.A. No. 434 of 2014**

Dated :14th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

PMC Power Pvt. Ltd. Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Mandakini Ghosh**

ORDER

Admit. Issue notice to the Respondents returnable on 12.12.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **12.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr